

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT)(Ins) No. 406 of 2019**

**IN THE MATTER OF:**

**Ajay Agarwal**

**...Appellant**

**Versus**

**Shantanu T. Ray,  
Resolution Professional for M/s AML Steel  
& Power Ltd. & Ors.**

**...Respondents**

**Present**

**For Appellant: Mr. Rajesh Bohra Advocate.**

**For Respondent: Mr. Krishnendu Dutta, Mr. Mansumyer Singh and Mr.  
Mansij Arya Advocates for Successful Resolution Applicant.  
Mr. Anant Merathie Advocate for R-1  
Mr. Santanu J. Ray Advocate for RP  
Mr. Prateek Kushwaha and Mr. R.P. Agrawal Advocate for  
COC**

**ORDER**

**16.07.2019** Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 28<sup>th</sup> August, 2019.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Kanthi Narahari]  
Member (Technical)

mohan/sk/